

<b>ALLIANCE RESTAURANT &amp; BARS PVT LTD</b>
Claims as on 28th July, 2021
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

S.No	Name of COC Member	Address	Category	Amount of claims admitted	% of member	Extent to which the debts or dues are secured or unsecured	* Proofs admitted/rejected	Remarks
1	Amber Credit Company Limited		Financial Creditor	37,170,000.00	0.00	Unsecured	admitted	\$
2	Bombay Construction & Infra projects Pvt. Ltd.		Financial Creditor	16,178,000.00	0.00	Unsecured	admitted	\$
3	Shree Hari Om Developer LLP		Financial Creditor	2,980,285.00	0.00	Unsecured	admitted	\$
				<u>56,328,285.00</u>	<u>-</u>			

**\* Subject to verification with CDs Books of Accounts.**

\$ All the financial creditors are related to corporate debtor as per section 21(2) of the IBC Code, 2016, hence they do not have voting power.

Mr. Anish Gupta  
 IBBI/IPA-002/IP-N00285/2017-2018/10843  
 (Interim Resolution Professional)  
 ALLIANCE RESTAURANT & BARS PRIVATE LIMITED  
 (a company under corporate insolvency resolution process by NCLT Order dated 25.06.2021)